



भारत सरकार
GOVERNMENT OF INDIA
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
क्षेत्रीय कार्यालय, चंडीगढ़ / Regional Office, Chandigarh



F. No.: 1-21/2025/Misc/NGT/eFile



Dated: As per e-sign

To

The Registrar General,
National Green Tribunal (PB),
Faridkot House, Copernicus Marg,
Near India Gate, New Delhi- 110001
Email: judicial-ngt@gov.in

Sub: Submission of Joint Committee Report in OA. 1248/2024 titled as Kissan Udey Samiti Versus State of Haryana & Ors - reg.

Ref.: Hon'ble NGT(PB) order dated 18.09.2025.

Sir,

In compliance of the direction dated 18.09.2025 passed by this Hon'ble National Green Tribunal in O.A. No. 1248/2024 titled as Kissan Udey Samiti Versus State of Haryana & Ors.

In this regard I am directed to enclose hereby the Joint Committee Report with a request to put up before Hon'ble Tribunal for kind perusal and consideration. The matter is listed on 11.12.2025.

Digitally signed by
K MUTHAMIZH SELVAN
Date: 04-12-2025
15:57:30

Yours Sincerely,

(Dr. K Muthamizh Selvan)
Director /Scientist 'F'

Encl.: As above

Copy to:

1. The Legal Monitoring Cell, Level-III, Jal Wing, Indira Paryavaran Bhawan, Jor Bagh Road, Aliganj, New Delhi- 110003- request to upload/file the report through E-file before the Hon'ble Tribunal.
2. Dr. Narendra Sharma, Scientist-F, CPCB, Regional Directorate, Chandigarh, Sector-49C, Chandigarh- 160047- for information.

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 1248/2024

IN THE MATTER OF:

Kissan Udey Samiti

...Petitioner/Applicant

Versus

State of Haryana & Ors.

...Respondents

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Filed by: Joint Committee

Date: 26.02.2026


 डॉ. के. मुथमिज सेल्वन/Dr. K. Muthamizh Selvan
 वैज्ञानिक 'ई'/Scientist 'E'
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forest and Climate Change
 क्षेत्रीय कार्यालय, चंडीगढ़/Regional Office, Chandigarh

(Dr. K. Muthamizh Selvan)

Addl. Director / Scientist 'E'

Nodal Agency: RO, MoEF&CC, Chandigarh

Mobile No. 8610032753

Email: km.selvan@gov.in

Report of the Joint Committee in compliance to the Order of Hon'ble National Green Tribunal dated 18.09.2025 in the matter of OA No. 1248/2024 (IA No. 516/2024 and 517/2024); Kissan Udey Samiti Versus State of Haryana & Ors.

A. Background:

The grievance in the present application is *about reduction of the width of drain no. 8 which connects Village Nangal Kalan and other villages of district Sonipat and goes to River Yamuna.*

It is alleged in the Original Application that *"as per agreement dated 01.05.2024, the total amount payable by Irrigation Department is Rs. 1,90,83,239/- (One Crore Ninety Lakhs Eighty-Three Thousand Two Hundred and Thirty-Nine Rupees Only) and total width of the Canal/Drain No. 8 is 300 ft, and aforesaid company has been permitted to encroach upon 15 meter, however, at spot, it has covered about 90 feet and width of canal is merely 250 ft, thus, all discrepancies have been done in a conspiracy."*

Hon'ble National Green Tribunal in its Order dated 18/09/2025 (Annexure-1) directed, as follows:

Para 07: *In such circumstances we appoint a Joint Committee comprising of the representative of the Member Secretary, CPCB and RO, MoEF&CC, Chandigarh in whose presence the respondent No.7 will carry out the spot inspection and will do the measurement and disclose the full details so that the Joint Committee will be able to ascertain if the construction of the road in the stretch mentioned above has been done by encroaching upon the drain and if the width of the drain no.8 has been reduced.*

B. Compliance of the Orders of Hon'ble NGT:

1. In compliance to the orders of Hon'ble NGT, a Joint Committee comprising of nominated officers of CPCB and MoEF&CC namely Dr. Narender Sharma, Scientist 'F', CPCB regional Directorate, Chandigarh and Dr. K.M. Selvan, Additional Director, MoEF&CC, RO, Chandigarh was constituted.
2. Site Inspection was conducted on 03/11/2025. During inspection, the applicant, other villagers, Regional Officer, HSPCB, Sonipat and the representatives of Respondent No 07 i.e Executive Engineer, Delhi Water Service Division were also present. The attendance Sheet is attached as **Annexure-2**.

By
03/12/25

C. Findings and Conclusion:

- i) The Joint Committee was informed by Respondent No. 07 that the permission was granted by Commissioner and Secretary to Govt. of Haryana, Irrigation and Water Resources Department, Haryana to M/s Design Promoters Pvt. Ltd. vide Memo No. 1/W-450008/54/2023 dated 28/12/2023, for construction of 15 mtr. wide road within the right of way of Diversion Drain No. 8 from RD 25100 to RD 25900 left side at its own cost, falling within the Revenue Estate of Village Kundli, Sector 58, Tehsil Rai and Distt. Sonipat, Haryana.
- ii) As per approved X Section shared by the Respondent No. 07, the Bed width of the drain is 165 feet and Top width of the Drain is 194 feet.
- iii) As directed by Hon'ble NGT in its order dated 18/09/2025, measurement at three locations as insisted by the applicant and the villages present during site inspection, was carried out by Representatives of the Respondent No. 07 namely Executive Engineer, Delhi Water Service Division.
- iv) The measurement was carried out at two locations in the stretch under reference (RD 25100 to RD 25900) at RD 25100 and RD 25900. In addition to this one measurement was carried out at the point upstream of this stretch at RD 29400 as a control sample for the purpose of comparison. The report of measurement carried out by the Respondent No. 07 in the presence of Joint Committee is attached as **Annexure-3**.
- v) The results of measurement are summarized in the following **Table 1**:

Table 01: Results of measurement carried out in the presence of Joint Committee

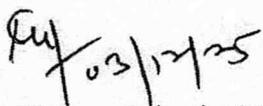
S.No.	Location	Dimensions as per design		Dimensions as per measurement carried out in the presence of Joint Committee.		Road Width (mtr)
		Bed width (ft)	Top Width (ft)	Bed width (ft)	Top Width (ft)	
1.	X Section at RD 24900 (Control Sample)	165	194	178	207	
2.	X Section at RD 25100	165	194	165	203	14 m
3.	X Section at RD 25900	165	194	165	200	14 m

By
10.3/12/25

- vi) From the above measurement carried out by the Respondent No. 07 in the presence of the Joint Committee, it may be concluded that:
- At present, the bed width of the Drain No 8 at X Section at RD 25100 and X Section RD 25900 is 165 ft, which is same (165 mtr) as given in the approved X Section.*
 - At present, the top width of the Drain No. 8 is 203 ft and 200 ft at X Section at RD 25100 and X Section at RD 25900 respectively, which is well within the top width of 194 ft as given in the approved X Section.*
 - The road width as per measurement carried out in the presence of the Joint Committee is 14 mtr, which is within the 15 mtr width as permitted by Commissioner and Secretary to Govt. of Haryana, Irrigation and Water Resources Department, Haryana to M/s Design Promoters Pvt. Ltd. vide Memo No. 1/W-450008/54/2023 dated 28/12/2023, for construction of 15 mtr. wide road within the right of way of Diversion Drain No. 8 from RD 25100 to RD 25900 left side.*

In view of the above, no encroachment upon the drain for the construction of the road in the stretch mentioned in the original application was observed by the Joint Committee.

The above report of the Joint Committee is being submitted for the consideration of Hon'ble NGT. The Joint Committee shall abide by further directions of Hon'ble NGT in the matter.


Dr. Narender Sharma, Scientist 'F'
CPCB Regional Directorate, Chandigarh

Digitally signed by
K MUTHAMIZH SELVAN
Date: 04-12-2025
Dr. K. M. Selvan, Additional Director
MoEF&CC, RO, Chandigarh

Date: December 03, 2025

Item No. 17

Court No. 1

**BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**Original Application No. 1248/2024
I.A. Nos. 516/2024 & 517/2024

Kissan Udey Samiti

Applicant

Versus

State of Haryana & Ors.

Respondent(s)

Date of hearing: 18.09.2025

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Mr. Shiv Charan Garg & Ms. Jahanvi Garg, Advs. for Applicant

Respondents: Mr. Rahul Khurana & Mr. Ishan Sharma, Advs. for R - 1, 4 & 7 with Mr.
Mukesh Kumar, SDO & Mr. Aakash Sharma, JE, Irrigation.**ORDER**

1. In this Original Application (OA), the grievance of the applicant is about reduction of the width of drain no. 8 which connects Village Nangal Kalan and other villages of district Sonipat and goes to river Yamuna.
2. It is the plea of the applicant that the drain is connected with G.T. Road, National Highway 44 and close towards the southern side of the villages Nangal Kalan, Rasoi, Nathupur, Manoli, Bhaira, Bankipur, Atterna and Khurampur.
3. Learned Counsel for the applicant submits that the width of the drain is 300 feet and depth is 20-25 feet and in this regard he has referred to the pleading contained in Para-1 of the OA. He has further submitted that the agreement dated 01.05.2024 has been entered into by the State of

Haryana with the respondent no.6 for construction of road along Division Drain No.8 from RD 25100 to 25900 left side.

4. He submits that while carrying out the construction of the road the drain has been encroached upon and its width has been reduced to 250 feet. He has referred to the sketch diagram on Annexure A2 (page 64) and submitted that the area which has been encroached upon in the construction of the road is shown in red from A to B.

5. The Learned Counsels for the respondents have denied that any portion of the drain has been encroached upon in the construction of the road.

6. The applicant submits that he is ready to bear the expenses for the spot inspect which will reveal that the drain has been encroached upon.

7. In such circumstances we appoint a Joint Committee comprising of the representative of the Member Secretary, CPCB and RO, MoEF&CC, Chandigarh in whose presence the respondent no.7 will carry out the spot inspection and will do the measurement and disclose the full details so that the Joint Committee will be able to ascertain if the construction of the road in the stretch mentioned above has been done by encroaching upon the drain and if the width of the drain no.8 has been reduced.

8. In that Committee the RO, MoEF&CC will act as the nodal agency.

9. Let the needful be done in terms of the observations made above within 08 weeks and the report of the Joint Committee be submitted to the Tribunal.

10. The State authorities will extend all help and cooperation for facilitating the work assigned to the Joint Committee.

11. List on 11.12.2025.

Prakash Shrivastava, CP

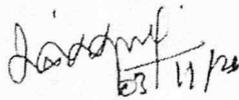
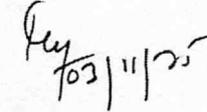
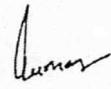
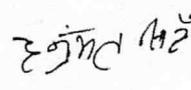
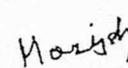
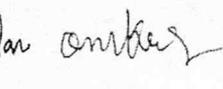
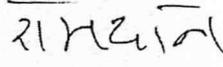
Dr. A. Senthil Vel, EM

September 18, 2025
Original Application No. 1248/2024
I.A. Nos. 516/2024 & 517/2024.
AM.

Attendance Sheet3/11/2025

Subject:- Visit of Joint Committee in Compliance of Hon'ble NGT Order dt. 18/09/2025 in OA No. 1248/2024 in the matter of Kissan Uday Samith Vs. SOH & Ors.

Ref. → Inspection Conducted on 3/11/2025.

<u>List of Participants :-</u> (Name)	<u>Designation</u>	<u>Signature</u>
1. Dr. K.M. Selvan RO, MoEF, Chandigarh	SCIENTIST E	
2. Dr. Navender Sharma RD, CPCB, Chandigarh	Scientist 'F'	
3. Ajay Singh, EE	RO, HSPCB Sonapat	
4. Kavinder Kumar	Executive Engineer Delhi Water Service Division	
5. Kushagra, AEE	AEE, HSPCB Sonapat	
6. Mullesh Kumar SDO	Sub Divisional officer DWS / Delhi	
7. Hamumant (9991114811)	Vill. Patla	
8. Harish (8950259387)	Vill. Aterna	
9. Omkari Kaushik, Applicant (8295439478)	Vill. Nangal Kalar	
10. Rameshwar (9671925134)	Vill. Rasoi	

Before the National Green Tribunal, Principal
Bench, New Delhi

O.A. No. 1248/2024

IN THE MATTER OF:

Kissan Udeay Samiti

..... Petitioner

Versus

State of Haryana & Ors.

..... Respondents

Committee Inspection Report on dated 03/11/2025

In compliance of order of Hon'ble NGT Delhi on dated 18/09/2025 regarding permission granted by Commissioner & Secretary to Govt. Haryana, I&WRD vide memo No. 1/W-480008/54/2023 dated 28/12/2023 to Design Promoters Pvt. Ltd. for construction of 15 mtr. wide road within right of way of Diversion Drain No. 8 from RD 25100 to 25900 left side at its own cost falling within the Revenue Estate of village Kundli, Sector - 58, Tehsil Rai and District Sonapat, Haryana. The representative of the Member Secretary, CPCB and RO, MoEF&CC, Chandigarh carried out the inspection in presence of respondent No. 7 on dated 03/11/2025 (**Attendance sheet attached**) and recorded the measurement to determine if the width and discharge of drain has been reduced or not. The measurements were recorded at three X-Sections of DD No. 8, details as shown below:-

S.No.	RD	As per Design		As per Measurement		
		Bed Width	Top Width	Bed Width	Top Width	Road Width
1	24900	165'	194'	178'	207'	-----
2	25100	165'	194'	165'	203'	14 mtr
3	25900	165'	194'	165'	200'	14 mtr

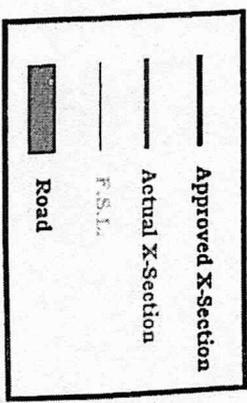
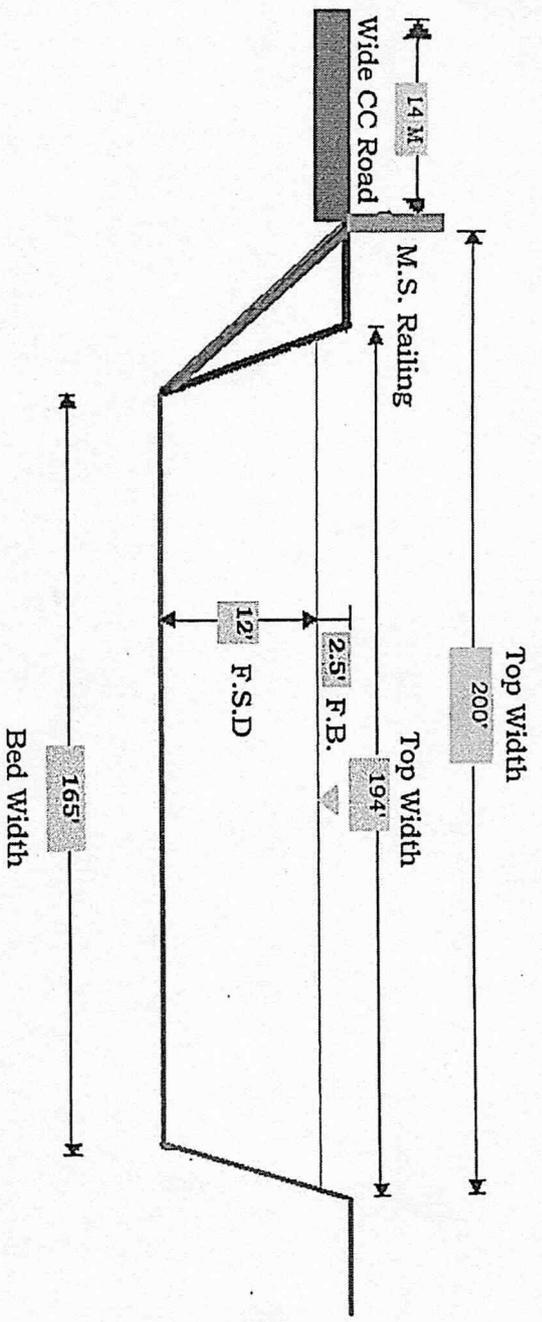
Hence, no obstructions were found which can create any hinderance in the flow of drain and no discharge is reduced against its design discharge 7320 Cs. The drain is fully capable for carrying the design discharge.


Sub Divisional Officer
Delhi Water Services Sub-Divlsior
3-Sham Nath Marg, Delhi-54


Executive Engineer
Delhi Water Services Division
3-Sham Nath Marg, Delhi-110054

Subject:- Permission granted by Commissioner & Secretary to Govt. Haryana, Irrigation and Water Resources Department vide memo No.1/W-450008/54/2023 dated 28/12/2023 to Design Promoters Pvt. Ltd. for construction of 15 mtr. Wide road within right of way of Diversion Drain No. 8 from RD 25100 to 25900 left side at its own cost falling within the Revenue Estate of village Kundli, Sector - 58, Tehsil Rai and District Sonapat, Haryana.

X-Section at RD 25900



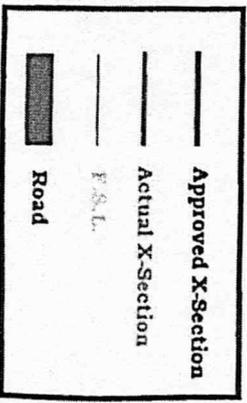
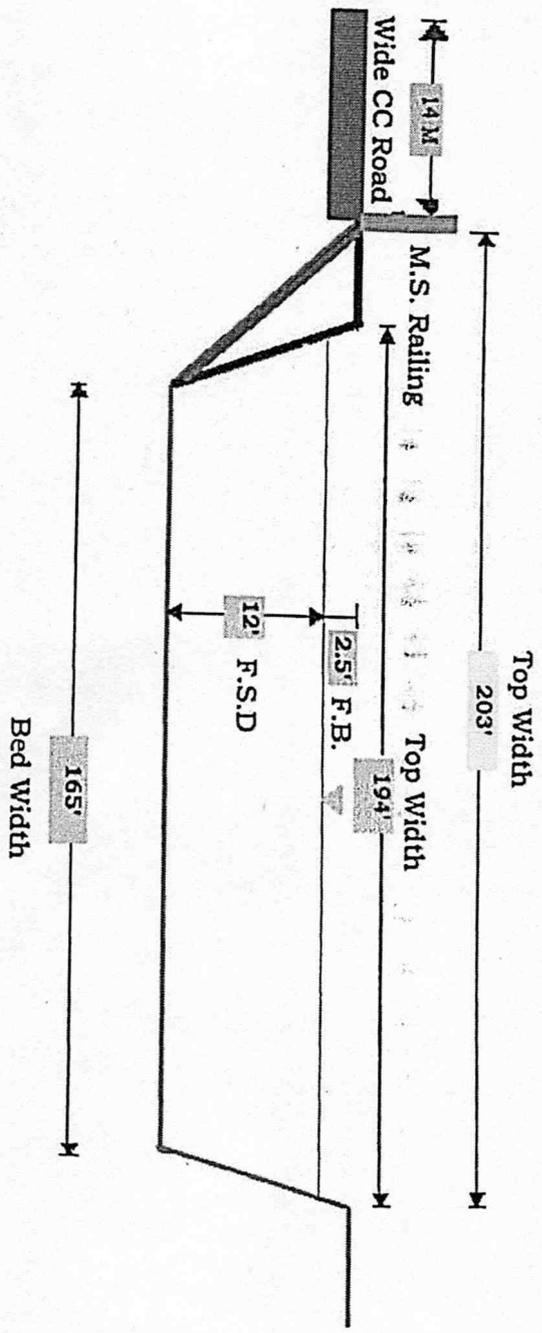
Am. J.E

Sub Divisional Officer
Delhi Water Services Sub-Division
3-Sham Nath Marg, Delhi-110054

Executive Engineer
Delhi Water Services Division
3-Sham Nath Marg, Delhi-110054

Subject:- Permission granted by Commissioner & Secretary to Govt. Haryana, Irrigation and Water Resources Department vide memo No.1/W-450008/54/2023 dated 28/12/2023 to Design Promoters Pvt. Ltd. for construction of 15 mtr. Wide road within right of way of Diversion Drain No. 8 from RD 25100 to 25900 left side at its own cost falling within the Revenue Estate of village Kundli, Sector - 58, Tehsil Rai and District Sonapat, Haryana.

X-Section at RD 25100



Anand
 Sub Divisional Officer
 Delhi Water Services Sub-Division
 3-Sham Nath Marg, Delhi-54

Sumit
 Executive Engineer
 Delhi Water Services Division
 3-Sham Nath Marg, Delhi-110054